

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 24th July, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 451/2017	M/s Metenere Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. for Applicant
2.	Original Application No. 452/2017	M/s Suchi Paper Mills Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. for Applicant
3.	Original Application No. 453/2017	M/s Kawatra Papers Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Execution Application No. 26/2017 IN (M.A. No. 892/2017) O. A. No. 299/2016	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. B. V. Niren, Adv. for R-2, 3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5
5.	Original Application No. 356/2017 (M.A. No. 666/2017 & M.A. No. 819/2017)	Naresh Kumar Jindal & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant Mr. Anil Khurana, AAG with Mr. Rahul Khurana, Adv. for R-2 to 7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sudhir Mishra, Adv. for R-8 Mr. Krishna Kumar Singh, Adv. for MoEF & CC
6.	Original Application No. 361/2017	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Ms. Sakshi Popli, Adv. for MoEF
FOR HEARING			
7.	Execution Application No. 09/2017 (M.A. No. 282/2017) IN O.A. No. 99/2016	Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Anr.	Dr. Nirmal Chopra, Adv. for Applicant Mr. Raman Yadav, Adv. for GNN Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Sudhir Kulshrestha, Adv. Dr. Indra Pratap Singh, Adv. for R-4
8.	Original Application No. 369/2017	Rajesh Parihar Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurab Rajpal, Adv. for State of Rajasthan & RSPCB
9.	Execution Application No. 09/2016 (M.A. No. 873/2017) IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Sharad Chauhan, Adv. for State of UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5

			Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPCCB Ms. Reena Singh, Adv.
10.	Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016)	K. N. Somashekar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC
11.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF
12.	Original Application No. 347/2016	Chandra Bhal Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 & 2 Ms. Shashi Juneja, Adv. for R-5 Ms. Ruchira Gupta, Adv. for R-6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-14 Ms. Deepika Ghatowar, Adv. for R-30 Mr. Shubham Bhalla, Adv. for R-33 Mr. Tarunvir Singh Khehar, Adv. for R-37 Mr. Shiv Mangal Sharma, AAG for Rajasthan Bio-Diversity Board Ms. Aprajita Mukherjee, Adv. for MBB Mr. Aruna Mathura, Adv. for Sikkim Mr. R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Suryanarayana Singh, Sr. AAG for H.P. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Nishe Rajan Shanker, Adv. for KBB Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Joydeep Mazumdar, Adv. Mr. Preshit Surshe, Adv. for Maharashtra Mr. P. Venkat Reddy, Adv. for Telangana Mr. D. Bharathi Reddy, Adv. for UBB Mr. Guntur Prabhakar, Adv. for State of Andhra Pradesh Mr. Deepak Jain, Adv. Mr. Abhishek Yadav, Adv. Mr. Sapam Biswajit Meiti, Adv. for Manipur PCB Mr. Edward Belho, Adv. for State of Nagaland Mr. Abhimanyu Garg, Standing Counsel, Govt. of Puduchery Mr. I. N. Mehta, Adv.
13.	Original Application No. 355/2016 (M.A. No. 872/2017)	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Mohan Singh, Adv. for Applicant in M.A. No. 872/2017
14.	Original Application No. 519/2016 (M.A. No. 451/2017)	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 to 6 & 8 Mr. Dharendra Kumar Yadav, Adv. for R-3 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Rakesh Wadhwa, Adv. for R-11 & 19 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17

			Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Krishna Kumar Singh, Adv. for MoEF
15.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 538/2017, M.A. No. 745/2017 & M.A. No. 888/2017)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Mr. Abhishek Yadav, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv.
16.	Original Application No. 202/2016 (M.A. No. 381/2016 & M.A. No. 547/2016)	Balotra Textile Hand Processers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
17.	Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Advs. for RSPCB Mr. B. V. Niren, Adv. for CGWA
18.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi & Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee No. 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3

			<p>Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms. Amrita Panda, Adv. for Noticee No. 5 & 9 Mr. Rajiv Nayyar, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee No. 8 Mr. Debesh Panda, Adv. for Noticee No. 10 Mr. Anmol Sinha, Adv. for Noticee No. 11 Mr. M. Salim, Adv. for Noticee No. 12 Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17 Mr. Nitin Kumar, Adv. Mr. Rishi Agarwala, Adv. for Noticee No. R-21 Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Karan S. Chandhiok, Adv. Mr. Himanshu Tyagi, Adv. for Noticee No. 9</p>
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Date : 24th July, 2017
Time : 04.00 P.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
19.	Original Application No. 670/2016	<p>Conservation Action Trust & Anr.</p> <p style="text-align: center;">Vs.</p> <p>Ministry of Coal & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. B. V. Niren, Adv. for R-1 Mr. Divya Prakash Pandey, Adv. for R-2 Mr. Krishna Kumar Singh, Adv. Mr. Mukesh Verma, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Nikhil Nayyar, Adv. for R-6 & 7 Mr. R. Rakesh Sharma, Adv. for R-9 Mr. A. K. Panda, Adv. for R-11 Mr. Jayesh Gaurav, Adv. for R-12 Mr. Anip Sachthey & Ms. Anjali Chaudhary, Adv. for R-13 to 15, 17 to 20 Mr. R. Singh, Adv. for R-16 Mr. Abhishek Gautam, Adv. for R-18 Ms. Yogmaya Agnihotri, Adv. for CECB</p>
FOR DELIVERY OF JUDGMENT			
20.	Original Application No. 226/2016 (M.A. No. 423/2016, M.A. No. 682/2016 & M.A. No. 149/2017)	<p>Vinod Chopra</p> <p style="text-align: center;">Vs.</p> <p>State of Haryana & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Misra, Adv. for R-3 Mr. Tarun A. Prasad, Adv. for MoEF Ms. Rachana Joshi Issar, Adv. for R-6 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan</p>

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